

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 27th February, 2017

No. HC.VII-119/2016/786/A : Hon'ble the High Court has been pleased to depute the following Advocate Mediators to undergo one Capsule Course to be held from **3rd to 5th March, 2017** in the Conference Hall, First Floor, Tis Hazari Court, Delhi-

Sl. No.	Name of the Participants
1.	<i>Smti. Baharun Saikia</i>
2.	<i>Smti. Jahnabi Baruah</i>
3.	<i>Smti. Prity Das</i>

The guidelines for the participants for undergoing the programme as well as the curriculum of the programme is uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

The participants are to attend the programme accordingly.

By order,
Sd/- M.K. Kalita
Registrar (Admn.I) cum-
Secretary, Mediation Monitoring Committee
Gauhati High Court, Guwahati

Memo No. HC.VII-119/2016/787 - 803/A dated 27.02.2017

Copy forwarded for information and necessary action to:


1. Dr. Sudhir Kumar Jain, Judge in-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
2. The Registrar (Vigilance / Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M), Guwahati.
5. The District & Sessions Judge, Barpeta. *She is requested to inform the concerned Advocate Mediator of her District accordingly.*
6. The Member Secretary, Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, New Delhi.
7. The Member Secretary, Assam State Legal Services Authority.
8. Shri Anil Kumar Sharma, D.R.-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India.
9. Smti. Baharun Saikia, Advocate Mediator
10. Smti. Jahnabi Baruah, Advocate Mediator
11. Smti. Prity Das, Advocate Mediator

The participants are requested to go through the guidelines and curriculum of the aforesaid programme, uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

The expenses for their travel, boarding, lodging etc. will be borne by the Hon'ble Gauhati High Court. Expenditures will be reimbursed to the participants in due course on production of bills / vouchers etc..

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


27/2/2017
Registrar (Admn.I) cum-
Secretary, Mediation Monitoring Committee
Gauhati High Court, Guwahati